## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 21/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: MIS NIF PLA LAd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Actigs

SI. NO.

Designation

Signature

SIC COUPTOF PCE. RESPONDENCO ANKIT KY SINGH PCS

## Order dated 27.04.2017 CP NO 21/Ald/2017 Ms. NIF Pvt Ltd

Shri S.K. Gupta along with Ankit Singh represented the defaulter company.

The present case is related to compounding of offence in present matter report of ROC through of RD is received which to be considered by the Tribunal.

We are of the view that before passing an appropriate order the oral submission of representative of Central government that is OL is expected. Therefore, a copy of this order be communicated to the office of RD through office of OL for argument in present matter.

The matter be listed on 22.05.2017.

Date-27.04.2017

Shri H.P. Chaturvedi (Member Judicial)